

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).7951/2014

(Arising out of impugned final judgment and order dated 02-12-2013 in WP No. 41532/2012 passed by the High Court of Karnataka At Bengaluru)

ENVIRONMENT SUPPORT GROUP & ANR.

Petitioner(s)

VERSUS

NATIONAL BIODIVERSITY AUTHORITY & ORS.

Respondent(s)

(With IA No. 8599/2021 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 13-04-2021 The matter was called on for hearing today.

CORAM :

**HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN**

For Petitioner(s) **Mr. Nikhil Nayyar, Sr. Adv.
Ms. Sugandha Batra, Adv.
Ms. Pritha Srikumar, AOR
Mr. Kaustav Saha, Adv.**

For Respondent(s) **Mr. Aditya Sondhi, Sr. Adv.
Ms. Nidhishree Venugopal, Adv.
Mr. Vikas Mehta, AOR
Mr. Bhaskar Nayak, Adv.**

**Mr. M. Yogesh Kanna, AOR
Mr. Raja Rajeshwaran. S, Adv.
Mr. Aditya Chadha, Adv.
Ms. Uma Prasuna Bachu, Adv.**

**Mr. Prashant Pakhidge, Adv.
Ms. Shivi Sethi, Adv.
Mr. Abhay Kumar, AOR
Mr. Vijay Kumar, Adv.
Mr. Kumar Milind, Adv.
Ms. Neetu Jain, Adv.**

**Mr. Tushar Mehta, Ld SG
Mr. K.M. Nataraj, Ld. SG
Mr. Gurmeet Singh Makkar, Adv.
Mr. Rajat Nair, Adv.
Mr. Kanu Agrawal, Adv.**

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Mr. Sridhar Potaraju, Adv.

**Ms. Aishwarya Bhati, ASG
Mr. D.L.Chidananda Adv.
Ms. Archana Pathak Dave, Adv.
Ms. Akansha Kaul, Adv.
Ms. Ruchi Kohli, Adv.
Mr. G.S. Makker, AOR**

**UPON hearing the counsel the Court made the following
O R D E R**

List the matter next week along with SLP(C) No.8137/2018.

**In the meantime, there shall be an ad interim stay of further
proceedings in O.A. No.10/2014 pending before the National Green
Tribunal, Chennai.**

**(SANJAY KUMAR-II)
ASTT. REGISTRAR-cum-PS**

**(PRADEEP KUMAR)
BRANCH OFFICER**